

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00773/2018**

Tuesday, this the 9<sup>th</sup> day of July, 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Suma.K.K

W/o.Sunil Kumar.P.S, Aged 37 years  
Residing at Pongunilkunnathil House  
Angadical South P.O, Chengannur  
Alappuzha – 689 121

..... **Applicant**

**(By Advocate Mr.G.Sivsankar)**

**V e r s u s**

1. Sree Chitra Tirunal Institute for Medical Sciences & Technology, represented by its Director, Medical College P.O Thiruvananthapuram – 695 011
2. Union of India  
Represented by its Cabinet Secretary  
Ministry of Health and Family Welfare  
Cabinet Secretariat  
Raisina Hills, New Delhi – 110 004
3. Chitralekha U.G  
Medical Records Assistant (Temporary)  
Medical Records Department, Sree Chitra Tirunal Institute of Medical Sciences & Technology, Medical College P.O Thiruvananthapuram-695 011
4. Prameela V.S  
Medical Records Assistant (Temporary)  
Medical Records Department, Sree Chitra Tirunal Institute of Medical Sciences and Technology  
Medical College P.O  
Thiruvananthapuram – 695 011 ..... **Respondents**

**(By Advocate – Mr.T.R.Ravi for R1, Mr.N.Anilkumar,SCGSC for R2)**

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This Original Application having been heard on 8.7.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

It is submitted by Mr.R.S.Sarat representing Mr.G.Sivsankar, learned counsel for the applicant that the grievances of the applicant have been redressed and appointment granted to the applicant as per order dated 1.7.2019. He submits that the Original Application may be treated as withdrawn.

2. The Original Application is disposed of as withdrawn. No costs.

3. In view of the above order, M.A 639/19 for early hearing is closed.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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### **List of Annexures**

Annexure A1 - The true copy of Rank List of selected candidates for the post of Medical Records Assistant-A dated 3.7.2018

Annexure A2 - True copy of Notice bearing Advt. No.P&A II/21/JSSC/SCTIMST dated 26.8.2015

Annexure A3 - The true copy of the request dated 16.8.2017 submitted by the applicant to the respondent

Annexure A4 - The true copy of letter No.P&A.II/50/JSSC/SCTIMST/2017 dated 28.9.2017

Annexure A5 - The true copy of the Query dated 20.2.2018 under RTI Act

Annexure A5(a) - The true copy of English translation of the Query dated 20.2.2018 under RTI Act

Annexure A6 - True copy of reply received under RTI Act dated nil

Annexure A7 - True copy of the Candidate list with interview mark for the post of Medical Records Assistant-A

Annexure A8 - The true copy of the Notice for walk in interview for selection to the post of Medical Records Assistant (Temporary) issued by the Sree Chitra Tirunal Institute for Medical Sciences & Technology, Thiruvananthapuram

Annexure A9 - The true copy of Rank of Selected candidates for the post of Medical Records Assistant (Temporary) dated 30.8.2018

Annexure A10 - The true copy of the status of Medical Records Assistant posts in the SCTIMST

Annexure A11 - The true copy of Order No.P&A.11/402/MRO/SCTIMST/2018 dated 28.12.2018

Annexure A12 - The true copy of Order No.P&A 11/402/MRO/SCTIMST/2019 dated 29-04-2019

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